

SLP(C)No. 7457-7460 OF 2002
ITEM No.29

Court No. 1

SECTION XIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.7457-7460/2002
(From the judgement and order dated 25/8/2000 & 28/09/2000 in RP 413/00
& 279/00 & RP 413 & 414 of 2000
of The HIGH COURT OF KERALA AT ERNAKULAM)

UNION OF INDIA & ORS.

Petitioner (s)

VERSUS

MADHU E.V. & ANR.

Respondent (s)

(With Appln(s). for c/delay in filing & refiling SLP)
(With Office Report)

Date : 31/10/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s) Mr.Altaf Ahmad,ASG
Mr.Ashok K.Srivastava,Adv.
Ms. Sushma Suri,Adv.

For Respondent (s) M/s Ajay K.Jain,Vinod M.P.,Advs.

UPON hearing counsel the Court made the following
O R D E R

As prayed, four weeks' time is granted for filing counter affidavit. List thereafter.

[Naresh Kumar] [Janki Bhatia]
AR-cum-PS Court Master